

### Human resource strength in SAIL

1827. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of STEEL be pleased to state:

- (a) the human resource strength in SAIL, plant-wise;
- (b) whether contract labourers are also counted in the total strength of the SAIL;
- (c) whether it is a fact that all contract labourers who have the gate pass to enter inside the SAIL plant are not covered in ESIC and EPF; and
- (d) the total number of gate passes issued and total coverage of EPF, plant-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP) : (a) The plant-wise human resources strength in SAIL as on 01/11/2009 is as under:-

Plant-Wise	Manpower strength
Bhilai Steel Plant (BSP)	32273
Durgapur Steel Plant (DSP)	13917
Rourkela Steel Plant (RSP)	19797
Bokaro Steel Plant (BSL)	25132
IISCO Steel Plant (ISP)	11765
Alloy Steel Plant (ASP)	1932
Salem Steel Plant (SSP)	1317
Visvesvaraya Iron and Steel Plant(VISL)	1791
SAIL Refractory Unit (SRU)	1548
Other Units of SAIL	9502
TOTAL	118974
MEL *	729
GRAND TOTAL	119703

\*Subsidiary of SAIL.

(b) No, Sir. Contract Labour is not counted in the total manpower strength of SAIL.

(c) No, Sir. All contract labourers working at SAIL plant/units who have been issued gate pass are covered under Employees' Provident Fund (EPF) and Employees State Insurance Corporation (ESIC), except for contract labourers engaged in Salem Steel Plant (SSP) who are covered only under EPF.

(d) The total number of gate passes issued to contract labourers and coverage under EPF, plant-wise is as under:-

Plant	No. of gate passes issued	No. of contract labourers covered under EPF
Bhilai Steel Plant	2516	All
Durgapur Steel Plant	2362	All
Rourkela Steel Plant	3217	All
Bokaro Steel Plant	2758	All
IISCO Steel Plant	4204	All
Alloy Steel Plant	276	All
Salem Steel Plant	122	All
Visvesvaraya Iron and Steel Plant	526	All
SAIL Refractory Unit	1074	All
TOTAL	17055	All

**Ship-breaking facility at Alang**

1828. SHRI TIRUCHI SIVA:

SHRI SANTOSH BAGRODIA:

Will the Minister of STEEL be pleased to state:

(a) whether any study has been commissioned by Government to scientifically improve the ship breaking facility at Alang;

(b) if so, the details and the recommendations thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken to develop Alang as a modern ship breaking facility?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP) : (a) to (d) As per the order of the Hon'ble Supreme Court of 17-02-2006, a Central Technical Committee (CTC) under the Chairmanship of Secretary, Ministry of Environment and Forests was set up to regulate various activities of ship breaking industries. The CTC gave its recommendations touching all aspects of ship breaking. The recommendations are operative by virtue of the Supreme Court Order dated 6-9-2007. Pursuant to the directives of the Hon'ble Supreme Court, a series of measures have been taken for attenuating the hazards of ship breaking and for improving the working conditions at ship-breaking yards. Consequently, detailed protocols and